## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1944 ANSWERED ON:04.12.2014 COAL SUPPLY UNDER COAL LINKAGE SCHEME Kumar Dr. Arun;Yadav Shri Om Prakash

## Will the Minister of POWER be pleased to state:

(a) the details of proposals submitted by the State Governments including Bihar to the Union Government during the last three years and the current year regarding supply of coal under coal linkage scheme for some of the power projects running in the respective States; and

(b) the action taken/being taken/to be taken by the Union Government on each such proposal and towards ensuring adequate supply of coal to the affected projects?

## Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) & (b) : The details of proposals submitted by the State Governments including Bihar to the Ministry of Coal and forwarded to Ministry of Power / Central Electricity Authority (CEA) for prioritization during the current Year and last three years are Annexed. Due to shortage of domestic coal and adequate linkage available for the 12th Plan projects, the Ministry of coal has not granted any fresh linkage since 2010.

The Government of India has promulgated an ordinance stipulating the methodology for allocation of coal blocks through auction / allotment. Project Developers may apply accordingly as and when applications are called for.